

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:2766
ANSWERED ON:14.03.2013
PRICE DETERMINATION OF LIFE SAVING DRUGS
Mahto Shri Baidyanath Prasad;Singh Shri Bhupendra

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Supreme Court has directed the Government not to change the existing policy of price determination of life saving drugs;
- (b) if so, the details thereof along with the reaction of the Government thereto; and
- (c) the progress made in implementation of National Pharmaceutical * Pricing Policy, 2012?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

- (a): No such final order has been given by the Hon'ble Supreme Court. (b): In view of reply to (a) above, does not arise.
- (c): The National Pharmaceutical Pricing Policy, 2012 has been notified on 07.12.2012. To implement the provisions of National Pharmaceutical Pricing Policy, 2012, the process of finalising a new Drug Price Control Order has started.